

cal advice made available through this League; and

(d) if so, the outlines thereof?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri Shyam Dhar Misra):

(a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir.

(d) The scheme envisages assistance in the form of experts, know-how and equipment from the Cooperative League of U.S.A. in the field of Co-operative processing.

Train Robbery near Kasganj

574. { Shri Ramchandra Ulaka:
Shri N. R. Laskar:
Shri Dhuleshwar Meena:
Shrimati Savitri Nigam:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 22 on the 13th August, 1963 and state:

(a) whether the Assistant Inspector General, Railway Police, U.P. has since investigated the failure of Railway Police to take any action against the dacoits who entered into a II class compartment between Kasganj and Saron Station (N.E. Railway); and

(b) if so, the findings thereof?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan):

(a) and (b). The matter has been investigated by the Assistant Inspector General, Railways, U.P. The Government Railway Police Constables were not found guilty of negligence on duty. They took prompt action in reporting the incident to the proper authorities. Hence, no action has been taken against them.

Price Fluctuation Fund

575. { Shri Ramachandra Ulaka:
Shri N. R. Laskar:
Shri Dhuleshwar Meena:
Shrimati Savitri Nigam:

Will the Minister of Community Development and Cooperation be pleased to refer to the reply given to Starred Question No. 311 on the 27th August, 1963 and state:

(a) whether the details of manner of creation and operation of a special price fluctuation fund have since been considered by the National Cooperative Development Corporation; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri Shyam Dhar Misra):

(a) These are still under the consideration of the national Cooperative Development Corporation.

(b) Does not arise.

Bridge on River Hadap

576. { Shrimati Basant Kunwari:
Shri Gulshan:
Shri Yashpal Singh:

Will the Minister of Railways be pleased to state:

(a) whether any bridge on the River Hadap near Linkhedo District in Gujarat has been constructed;

(b) if so, when this bridge was completed and how much amount was spent on its construction;

(c) whether this bridge is serving satisfactorily; and

(d) if not, the reasons therefor?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) It was constructed at a cost of Rs. 4,52,577.83 nP. and opened to traffic on 14th April, 1959.

(c) and (d). Small pieces of concrete have spalled off at the girder ends, necessitating imposition of a speed restriction. The cause thereof and remedial measures to be taken are under consideration.

Rail Link between Robertsganj and Garwa Road

577. { Shri P. R. Chakraverti:
Shri Sidheshwar Prasad:
Shri D. D. Puri:

Will the Minister of Railways be pleased to state:

(a) whether a new railway link between Robertsganj in U.P. and Garwa Road in Bihar has been opened for goods traffic;

(b) how far it is expected to facilitate direct movement of coal from Bihar and West Bengal Coalfields to U.P., Madhya Pradesh and Delhi regions; and

(c) the estimated cost of transport per ton of coal compared to that under the existing system of carrying coal to such a long distance by road, water and railways intermittantly?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):

(a) Yes. The line was opened to goods traffic on 19th October, 1963.

(b) The opening of this line has provided an alternative out-let, avoiding the congested Mughalsarai Yard, for the movement of coal traffic from Bengal-Bihar coalfields to U.P., Central and Western India.

(c) The information is not readily available. It is being collected and will be laid on the table of the House.

Second Telephone Factory

578. { Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Basumatari:
Shri Daji:
Shri Kajrolkar:

{ Shri Morarka;
Shri Ravindra Varma:

Will the Minister of Posts and Telegraphs be pleased to state:

(a) whether it is a fact that a second telephone factory will be constructed at Bangalore;

(b) if so, when;

(c) the financial implications of this new project, both Indian and foreign; and

(d) the sources from which it will be financed?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) No final decision has been taken, but the present view of the Government is that it will be more advantageous to set up the manufacture of the new equipment in the existing telephone factory at Bangalore itself.

(b) to (d). The details are still under consideration.

Central Road Research Institute

579. **Shri R. Barua:** Will the Minister of Transport be pleased to state:

(a) whether the services of Central Road Research Institute are being made available for the roads and embankments in Assam; and

(b) whether the question of high water affecting roads in Assam is being investigated and remedies found out?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur):

(a) The services of the Central Road Research Institute are available to all the State Governments on request.

(b) The question of high water tables affecting roads in Assam is certainly taken into account when preparing designs for roads, and suitable remedies evolved for the problems as they arise.